## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. P. NO. 144(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Kishan Gopal Agarwal & Ors. Vs. Shrish Steels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Kunal Sabharwal, Advocate

For the Respondent (s): None

## Order

It is submitted by the Ld. Counsel for the Petitioner that a petition under Section 340 has been filed. The same is not listed before us.

List this petition for consideration along with the main CP No. 144/2017 on 26.03.2018. Interim orders to continue.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

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